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LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Wednesday, 2nd March, 1955.

The Lok Sabha met at Eleven of the Clock

[Mr. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12-03 P.M.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES ETC.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various Sessions shown against each:

- (1) Supplementary Statement No. II—Eighth Session, 1954 of Lok Sabha. [See Appendix III, annexure No. 28]
- (2) Supplementary Statement No. VI—Seventh Session, 1954 of Lok Sabha. [See Appendix III, annexure No. 27]
- (3) Supplementary Statement No. XII—Sixth Session, 1954 of Lok Sabha. [See Appendix III, annexure No. 26]
- (4) Supplementary Statement No. XVII—Fifth Session, 1953 of Lok Sabha. [See Appendix III, annexure No. 25]
- (5) Supplementary Statement No. XXII—Fourth Session, 1953, of Lok Sabha. [See Appendix III, annexure No. 24]

(6) Supplementary Statement No. XXVII—Third Session, 1953 of Lok Sabha.

[See Appendix III, annexure No. 23]

(7) Supplementary Statement No. XXVI—Second Session, 1952 of Lok Sabha.

[See Appendix III, annexure No. 22]

(8) Supplementary Statement No. XXVII—First Session, 1952 of Lok Sabha.

[See Appendix III, annexure No. 21]

MESSAGE FROM THE PRESIDENT

Mr. Speaker: I have received the following message from the President:

"I have received with great satisfaction the expression of thanks by the Members of the Lok Sabha for the Address I delivered to both the Houses of Parliament assembled together on the 21st February, 1955."

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTYFIRST REPORT

Shri Altekari (North Satara): I beg to present the Twentyfirst Report of the Committee on Private Members' Bills and Resolutions.

ESSENTIAL COMMODITIES BILL

The Minister of Commerce (Shri Karmarkar): I beg to move for leave to introduce a Bill to provide, in the interests of the general public, for the control of the production, supply and distribution of, and trade and commerce in, certain commodities.